

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.747/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

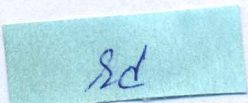
Name of the Company	Chandak Trading Engineering Co.-Vs-Rohit Ferro Tech Ltd.		
Under Section	271-272		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

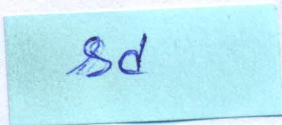
- | | | | |
|----|----------------------------------|---|--------------------|
| 1. | Bhanti Sengupta | Appearing on behalf of Corporate Debtor | Poja K
01/02/18 |
| 2. | Pooja Agarwal
Advocate | | |
| 3. | Bidyut Datta, Adv. Corpn. Debtor | | B.M.
01.02.18 |

ORDER

No one is appeared from the petitioner's side. Ld. Counsel for the respondent (corporate debtor) is present.

List it on 27/02/2018.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)